

CORAM : Hon'ble Mr. P.M. Joshi .. Judicial Member

8/1/1988

In this application filed by the petitioner Shri T.S. Narayan on 31.8.1987, for the redressal of his grievance against the order dated 24.11.1986 and the order dated 11.6.1987 communicated to the applicant by D.R.M. under its letter dated 24.6.1987 whereby his request for alteration in the date of birth has been rejected. At the stage of admission, Mr. J.V. Desai stated that he would prefer <sup>an</sup> appeal against the impugned order under Rule 18 (ivb) of Railway Servant (Discipline and appeal) Rules, 1968 and accordingly he does not press the application at this stage and he would like to withdraw the same. His requests is granted. Applicant is permitted to withdraw the application.

The applicant on filing such appeal as intended by him may be disposed of by the competent authority before 26th March, 1988. With this direction, the application stands disposed of as withdrawn.

Registry is directed to forward a copy of this order to General Manager, Western Railway, Bombay.

( P M Joshi )  
Judicial Member

\*Mogera